

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 142
(IB)-1071(ND)2018
IA/4730/2020, IA/4846/2020

IN THE MATTER OF:

M/s. State Bank of India

... **Applicant/Petitioner**

Versus

Shri Shyam Ji Ahrico Exports Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

None

ORDER

IA/4730/2020

It is the progress report submitted by the Liquidator. The same is taken on record. With this the present IA stands disposed of.

IA/4846/2020

Wrongly listed.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)